

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/NJA/1/14-15/Apptt
Letter No. /Apptt.
Dated: July, 2014

Sub. :- Regarding nomination for attending two days Orientation Course on “**New Land Acquisition Act, Injunction under Specific Relief Act AND U/O 39 Rule 1 & 2 C.P.C.**” scheduled to be held on **19th & 20th July, 2014** at Judicial Academy, Jharkhand, Ranchi.

To,

1. Sri Bal Krishan Tiwari, Civil Judge (Senior Division)-I-cum-ACJM, Chatra,
2. Sri Arvind Kumar Pandey, Civil Judge (Senior Division)-I-cum-ACJM, Bokaro,
3. Sri Vishwa Nath Shukla, Civil Judge (Senior Division)-I-cum-ACJM, Daltonganj,
4. Sri Diwakar Pandey, Civil Judge (Senior Division)-I-cum-Spl Judge, Economic off., Dhanbad,
5. Sri Ashok Kumar No. 2, Civil Judge (Senior Division)-I-cum-ACJM, Bermo at Tenughat,
6. Sri Manoj Kumar Singh, Civil Judge (Senior Division), Ranchi,
7. Sri Rajesh Sharan Singh, Civil Judge (Senior Division), Deoghar,
8. Sri Sudhanshu Kumar Shashi, Civil Judge (Senior Division), Bokaro,
9. Sri Rajeev Kumar Sinha, Civil Judge (Senior Division), Hazaribagh,
10. Sri Sanjay Kumar No. 1, Civil Judge (Senior Division), Daltonganj,
11. Sri Anil Kumar Mishra No. 2, Civil Judge (Senior Division), Hazaribagh,
12. Sri Ramesh Kumar, Civil Judge (Senior Division), Ranchi,
13. Sri Shambhu Lal Shaw, Civil Judge (Senior Division), Dumka,
14. Sri Rajkamal Mishra, Civil Judge (Senior Division), Jamshedpur,
15. Sri Sanjay Kumar Singh No. 1, Civil Judge (Senior Division), Dhanbad,
16. Sri Amitesh Lal, Civil Judge (Senior Division), Hazaribagh,
17. Sri Ravi Ranjan, Civil Judge (Senior Division), Giridih,
18. Sri Biresh Kumar, Civil Judge (Senior Division), Jamtara,
19. Sri Sanjay Kumar Upadhyay, Civil Judge (Senior Division), Daltonganj,
20. Sri Shesh Nath Singh, Civil Judge (Senior Division), Ranchi,
21. Smt. Prem Lata Tripathi, Civil Judge (Senior Division), Giridih,
22. Sri Dinesh Rai, Civil Judge (Senior Division), Bokaro.

I am directed to inform that the Court has been pleased to nominate you for attending two days Orientation Course on “**New Land Acquisition Act, Injunction under Specific Relief Act AND U/O 39 Rule 1 & 2 C.P.C.**” scheduled to be held on **19th & 20th July, 2014**, with a direction to report to the Judicial Academy, Jharkhand, Ranchi, on 19th July, 2014 at 9:30 A.M. in proper dress.

You are also informed that the provision for the Stay of outstation participants have been made in A.T.I. Hostel (Swarrekha) from the evening of 18th July, 2014 till the evening of 20th July, 2014.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 7853-7866 Apptt. dated Ranchi the 16.7.14

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chatra / Dhanbad / Deoghar / Daltonganj / Dumka / Giridih / Hazaribag / Jamtara / Jamshedpur including Principal Judicial Commissioner Ranchi for information and the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 263/JAJ dated 16.07.2014 / the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website.


16.07.14.
Registrar General